

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 4th January, 2020

No. HC.VII-167 (Pt.-VII)/2014/104/A : Hon'ble the High Court has been pleased to **nominate** the following Judicial Officers of the **Nagaland Judicial Service** to participate in the Training Courses shown against their names, scheduled to be held at the LNJNI National Institute of Criminology and Forensic Science, Delhi, in the following manner-

Sl. No.	Course Name	Course Dates	Nominations	Contact Details
1.	Training Course on Forensic Examination of Sexual Assault Cases	7-8 Feb., 2020	Shri Ajongba Imchen, Chief Judicial Magistrate, Dimapur	Mob. No. 9436431904 e-mail ajongbaimchen@gmail.com
2.	Training Course on Forensic Examination of Sexual Assault Cases	28-29 Feb., 2020	Shri Phuleto Yeptho, Chief Judicial Magistrate, Kohima	Mob. No. 9436008603 e-mail: phuletoyeptho@gmail.com

The Officers are to attend the programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VII)/2014/105 - 119/A dated 04.01.2020

Copy forwarded for information and necessary action to:

1. The Director, LNJNI National Institute of Criminology and Forensic Science, Sector-3, Rohini, Delhi.
2. The Director, Women Safety Division, Ministry of Home Affairs, Govt. of India, New Delhi.
3. The Director, Judicial Academy, Assam.
4. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
5. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

6. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.

7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima. ***He is requested to inform the nominated participants of his State accordingly.***
9. The Principal District & Sessions Judge, Dimapur / Kohima.
10. Shri Ajongba Imchen, Chief Judicial Magistrate, Dimapur
11. Shri Phuleto Yeptho, Chief Judicial Magistrate, Kohima

It is for information of the nominated officers that they will be accommodated in an empanelled Hotel. The accommodation arrangements for officers coming from outside Delhi have been made on twin sharing basis. Expenditure towards their accommodation and messing charges for 3 nights will be borne by Government of India. Participants will draw their TA / DA from parent Departments.

Nominated Officers must not proceed without acceptance of nominations from NICFS. The list of accepted nominees for each course can be downloaded from website www.nicfs.gov.in under the link 'Training'. Intimation will also be sent by SMS to selected officers. It is requested that website www.nicfs.gov.in may be visited from time to time for further communication.

12. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
13. The Deputy Registrar, Finance / Protocol, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
15. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

Registrar (Judicial)

4.1.2020
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